GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 3581 TO BE ANSWERED ON 20.12.2021

ATAL BEEMIT VYAKTI KALYAN YOJANA

3581. DR. ALOK KUMAR SUMAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the scheme such as Atal Beemit Vyakti Kalyan Yojana has started in the country including the State of Bihar;
- (b)if so, the details thereof and if not, reasons therefor in Bihar particularly in district Gopalganj;
- (c)the details about the number of beneficiaries under the Atal Beemit Vyakti Kalyan Yojana in Bihar particularly in district Gopalganj;
- (d)whether the scheme has covered rural part of the country, if so, the details thereof; and
- (e)the details of the amount sanctioned to State of Bihar and spent under this scheme?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (d): Yes, Sir. The Atal Beemit Vyakti Kalyan Yojana (ABVKY) has been implemented by the Employees' State Insurance Corporation (ESIC) including in Bihar as well as in rural areas, where the Employees' State Insurance Act 1948, is applicable. The scheme came into force on 01.07.2018 and extended twice from 01.07.2020 to 30.06.2021 and again from 01.07.2021 to 30.06.2022. Under the scheme, unemployed insured persons are provided cash relief for a period of maximum 90 days at the rate of 50% of average daily earnings.

(e): In state of Bihar, total 701 claims under the scheme were received up to 30.11.2021 and of which 572 claims have been approved and an amount of Rs.65.26 lakh disbursed. No claim for relief under the scheme has been received from the Gopalganj district of Bihar.